

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

41. IA 378/2023 in C.P. (IB)-447(MB)/2018

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SMT. LAKSHMI GURUNG
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 22.04.2024**

NAME OF THE PARTIES:- Prashant Bhatia
IN THE MATTER OF
European Projects & Aviation Ltd
V/s
Infolink Solutions Pvt. Ltd.

**Section: Rule 11 of NCLT, 2016 Sec 54(1) U/s 9 of Insolvency and
Bankruptcy Code, 2016**

ORDER

Ld. Counsel, Aniruth Purusothaman appeared for the Liquidator through VC. Due to paucity of time matter could not be taken up on board. List all these matter on **12.06.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-
LAKSHMI GURUNG
Member (Judicial)